

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 3rd August, 2016.

No. LJ (A) 272/78/Pt.III/256– The Governor of Meghalaya is pleased to accept the resignation tendered by Shri L. Wahlang, Public Prosecutor/Government Pleader, Ribhoi District, Nongpoh with effect from 01.08.2016.

sd/-

(L.L. Shangpliang)

Deputy Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 272/78/Pt.III/256-A,

Dated Shillong, the 3rd August, 2016.

Copy forwarded to: -

1. The District & Sessions Judge, Ribhoi District, Nongpoh.
2. The Accountant General (A & E), Meghalaya, Shillong-793001.
3. The Director General of Police, Meghalaya, Shillong.
4. The Superintendent of Police, Ribhoi District, Nongpoh.
5. The Advocate concerned.
6. The Secretary of the Shillong Bar Association.
7. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
8. DIPR, Shillong.
9. The Treasury Officer, Nongpoh.
10. Law (B) Department.
11. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
12. Guard file.

By order etc.,

L.L. Shangpliang

Deputy Secretary to the Govt. of Meghalaya,
Law Department.

.....